

(b) if so, whether they have desired and expressed that it is time India and Isreal establish diplomatic relations with each other ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Isreal and many other countries expressed appreciation for the Government of India's efforts to alleviate the plight of the refugees.

(b) The Government have seen press reports about the statements of some Israeli officials expressing a desire for the establishment of diplomatic relations between the two countries.

### राजदूतों की नियुक्ति के लिये मानवंड

1798. श्री विभूति मिश्र : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने राजदूतों के पदों पर नियुक्त करने के लिये कोई अर्हताएं तथा कसौटी निर्धारित की है ; और

(ख) यदि हां, तो वे क्या कसौटियां हैं ?

विदेश मंत्रालय में उप-मंत्री (श्री सुरेन्द्र पाल सिंह) : (क) जी हां ।

(ख) राजदूतों के किसी पद के लिए सरकार या तो सार्वजनिक क्षेत्र में से उन विशिष्ट व्यक्तियों को चुनती है जिन्होंने देश की सहाय्यता सेवा की हो या बरिष्ठ सेवा के उन व्यक्तियों को जिन्होंने भारत या विदेश में विभिन्न पदों पर रहकर अपनी योग्यता सिद्ध की हो । जो भी हो इन उच्च पदों

के लिए चुने गए व्यक्तियों को विदेश मंत्री और प्रधान मंत्री को इस और से आश्चस्त करना होता है कि वे ठीक तरह, ईमानदारी से और प्रतिष्ठा के साथ भारत का प्रतिनिधित्व कर सकेंगे और अपने प्रत्यायन के देश में वे राष्ट्रीय हितों की रक्षा एवं संवर्धन कर सकेंगे ।

### Construction of Bridge over Dirak and Tengapani

7199. SHRI C. C. GOHAIN : Will the Minister of DEFENCE be pleased to state :

(a) whether construction of a bridge over Dirak and Tengapani was given to a contractor ;

(b) if so, when the contract was given and the time when it is likely to be completed ; and

(c) the reasons for the delay ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) yes.

(b) and (c). The contract was awarded on the 26th August 1967. The work was scheduled to be completed on 6-12-1969. The progress of the work was not satisfactory and the Contractor [eventually abandoned the work in April, 1970. Fresh tenders for the balance of works to be undertaken at the risk and expense of the previous contractor have been received and are under scrutiny. According to these tenders, the work is likely to be completed by the end of 1973.